

Seventeenth Loksabha

an>

Title: Regarding notices of Adjournment Motion.

माननीय सभापति : माननीय सदस्यगण, मुझे कुछ विषयों पर स्थगन प्रस्ताव की सूचनाएं प्राप्त हुई हैं। माननीय अध्यक्ष जी ने स्थगन प्रस्ताव की किसी भी सूचना के लिए अनुमति प्रदान नहीं की है।

... (व्यवधान)

श्री अधीर रंजन चौधरी (बहरामपुर) : सर, सदन के अंदर या सदन के बाहर किसानों के पक्ष में, किसानों के लिए संघर्ष करने का हमारा फर्ज बनता है। इस फर्ज की बदौलत तीन ... * किसान कानूनों के खिलाफ हम लोगों ने संघर्ष किया था।... (व्यवधान) हिन्दुस्तान के किसानों को न्यूनतम समर्थन मूल्य देने के लिए भी हम संघर्ष कर रहे हैं और हिन्दुस्तान के किसानों के कर्ज माफी के लिए भी हम संघर्ष कर रहे हैं। इसके साथ-साथ लखीमपुर खीरी में किसानों की कुचलकर, रौंदकर हत्या की गई, यह साबित हो चुका है। ... (व्यवधान) एसआईटी की रिपोर्ट पर सरकार उनको बर्खास्त करे। हम यह मांग करते हैं। किसी के साथ हमारी व्यक्तिगत दुश्मनी नहीं है। किसी मंत्री के साथ हमारी व्यक्तिगत दुश्मनी नहीं है। हमारी मांग है कि जिन्होंने किसानों की हत्या की है, उनको बर्खास्त किया जाए। ... (व्यवधान)

SHRI T. R. BAALU (SRIPERUMBUDUR): On 13.09.2012, the Bill was passed by the Tamil Nadu Assembly unanimously. ... (Interruptions) The Bill then was sent to the Governor of Tamil Nadu. It has not yet been sent for President's consent. As per Article 200 and 201, the he has to send it to the President.

... (Interruptions) The ... * keep it. But ... * the Bill for the past three months, not for one day or two days. The ... * is flouting the Constitution. ... (Interruptions) That is what I want to say. The

Government of India is the authority concerned and it should ...* and ask ... * to send it to the President for consent. ... (*Interruptions*)

14.01hrs

At this stage, Shri Gaurav Gogoi, Sushri Mahua Moitra and some other hon. Members came and stood on the floor near the Table.

HON. CHAIRPERSON: Please sit down. Your leaders are speaking now. आप बैठ जाइए। आप बैठ जाइए और अपने सहयोगियों को कहिए कि वे बैठ जाएं। आपके लीडर अपनी बात कह चुके हैं।

... (व्यवधान)

SHRI N. K. PREMACHANDRAN (KOLLAM): In the name of Kerala Silver Line Project, the houses of the poor people are being taken forcibly without even given statutory notice. ... (*Interruptions*) Also, the people of my constituency are threatening the Government that they will burn themselves. They are holding bottles of petrol. ... (*Interruptions*) They are threatening that the families will be self-immolated. I urge upon the Government to stop all the survey proceedings of this project. ... (*Interruptions*)

माननीय सभापति : सौगत दा, आपका विषय तो आ चुका है।

... (व्यवधान)

PROF. SOUGATA RAY (DUM DUM): I have given a notice for adjournment motion demanding the removal of Shri Ajay Mishra Teni

for his son's involvement in mowing down four farmers who were agitating. ... (*Interruptions*) This matter should be discussed in the House. ... (*Interruptions*)
